

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 301 OF 2015 &**  
**IA NO. 484 OF 2015 &**  
**IA NO. 198 OF 2016**

**Dated: 5<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Tata Power Delhi Distribution Ltd.</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Delhi Electricity Regulatory Commission</b>	...	<b>Respondent(s)</b>

Counsel for the Appellant (s) : Mr. Gopal Jain, Sr. Adv.  
Mr. Aniket Prasoon  
Mr. Abhishek Kumar  
Mr. Anurag Bansal  
Ms. Sakshi Mehrotra  
Mr. Deepak Jain

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Suraj Singh for R-1

**ORDER**

List this matter for hearing on **06.09.2018 & 07.09.2018,** as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**  
*Bn/pr*

**(Justice N.K. Patil)**  
**Judicial Member**